

1

WP-19565-2023

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 11th OF NOVEMBER, 2025

WRIT PETITION No. 19565 of 2023

SMT. REENA KHAMPARIYA AND OTHERS

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Manoj Sharma - Senior Advocate with Ms. Lavanya Verma - Advocate for the petitioners.

Shri B.D. Singh - Govt. Advocate for respondents/State.

Shri Anas Hasan Khan - Advocate for respondent No.4 & 5.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned senior counsel appearing for the petitioners submits that in view of certain subsequent events, petitioners seek leave to withdraw the petition with liberty to file a fresh comprehensive petition.

In view of the above, petition is dismissed as withdrawn with the liberty as prayed for.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE